

S.No.59

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM

IA (IBC) 515/2023 in Company Petition IB/223/2021
u/s. 9 of IBC, 2016

IN THE MATTER OF:

Vasthi Trading Pvt Ltd

...Operational Creditor

VS

Farmax India Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Heard. For orders, call on 22.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)